GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4201 ANSWERED ON:16.12.2009 SEIZURE OF INDIAN TERRITORY Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that various neighbouring countries have seized Indian territory;
- (b) if so, the details in this regard, country-wise;
- (c) whether these countries have positioned their military divisions on the land seized by them;
- (d) if so, the details thereof, country-wise; and
- (e) the action so far taken by the Government in this regard and the outcome thereof?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (e) Pakistan is in illegal occupation of approximately 78,000 sq kms. of territory in the Indian State of Jammu & Kashmir. China is in illegal occupation of approximately 38,000 sq kms. of territory in the Indian State of Jammu & Kashmir, as well as 5,180 sq kms. illegally ceded by Pakistan to China. Government does not recognize the illegal occupation of Indian territory by Pakistan and China and has taken this up with both governments concerned.